

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub.: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts Fixed Deposits for the Month of MAY-18.

The following are the interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer highest rates higher than the rates given for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount/ or period for which the offer is made.

1) For the amount BELOW Rs. ONE CRORE :

I) 7 to 14 days

5.70%

II) 15 to 29 days

5.70%

III) 30 to 45 days

5.70%

IV) 46 to 90 days

6.35%

V) 91 to 179 days

6.35%

VI) 180 to less than One year

6.50% (180<10months)
6.75% (10 months to 14 months)

VII) One year less than 2 years

6.75%
6.80% (exact for 400 days)

VIII) 2 years to less than 3 years

6.75%

IX) 3 years to less than 5 years

6.75% (exact 3 yrs.)
6.70% (above 3 yrs.)

X) 5 Years and above

6.70% (upto 5 yrs.)
6.60% (above 5 yrs. to 10 yrs.)

Contd...2/-

2 For amounts Rs. ONE CRORE upto FIVE CRORE

I) 7 to 14 days

5.70%

II) 15 to 29 days

5.70%

III) 30 to 45 days

5.70%

IV) 46 to 90 days

6.50%

V) 91 to 179 days

6.50%

VI) 180 to less than One year

6.50%

VII) One year less than 2 years

6.75% (exact 1 year)

6.55% (upto 18 months)

6.51% (above 18 months to 2 yrs.)

VIII) 2 years to less than 3 years

6.51% (upto 2 yrs.)

6.50% (above 2 yrs.)

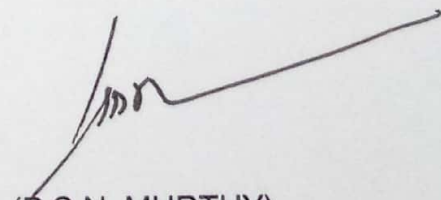
IX) 3 years to less than 5 years

6.50%

X) 5 Years and above

6.50% (upto 5 yrs.)

6.25% (above 5 yrs to 10 yrs.)



(P.S.N. MURTHY)

A.R.-cum-D.D.O.

Supreme Court of India

Dated:- 02.05.2018